NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

9. C.P.(IB)-3928(MB)/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021

NAME OF THE PARTIES: - Surya Inns Ltd
Vs
Sahara Hospitality Ltd.

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual hearing (VC). Ld. Adv. Ms. Diksha Shetty appeared for the Financial Creditor and Ld. Counsel Mr. Sandeep Bajaj appeared for the Corporate Debtor. He submitted that he got instruction very recently so he needs some time to submit the reply as well as he needed a copy of the Petition. Counsel for the Financial Creditor has undertaken to provide a copy of the Petition. Ld. Counsel for the Corporate Debtor is directed to submit reply within one week from today. List the matter on **23.03.2021**.

Sd/- **Sd/-**
RAVIKUMAR DURAISAMY **H.P. CHATURVEDI**
Member (Technical) **Member (Judicial)**

Dated this the 17th day of Feb 2021
JD